

## Mail Bag

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From

Mr. M.D. Mujumdar  
Sr. Manager (Law),  
Bank of Maharashtra,  
Legal Dept., C.O.  
Lokmangal, Pune-5.

Respected Shri Deshpandeji,

I am working in Legal Dept. C.O. since April 1999 after transfer from our Ahmedabad Regional Office.

I had recently come across the RBI Legal News and Views for the month April-June 99. I found it very educative and informative. The gist of the Supreme Court's judgements on important issues found to be more useful for our dept. The Article, "Mother as natural guardian" based on the Supreme Court judgement found to be very informative and useful.

I am really thankful to you for sending the said magazine to our Legal Dept. In the past I had an occasion to meet you in the meeting called by you on computers in Legal Dept.

With best regards,

Yours sincerely

M.D. Mujumdar

Mr. N.V. Deshpande  
Editor in Chief  
RBI Legal News & Views  
Reserve Bank of India,  
C.O. Legal Deptt.  
23rd Floor, C.O. Bldg.,  
Shahid Bhagatsingh Road,  
Mumbai-400001.

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Mr. N.V. Deshpande  
Legal Adviser & Editor  
RBI Legal News & Views  
RBI Central Office  
Central Office Building, 23rd Floor  
Shahid Bhagatsingh Road,  
Mumbai-400001.

Dear Sir,

Please permit us to subscribe to your above cited journal for our training centre. You are requested to send us the details regarding subscription fee etc. to enable us to order for subscription.

Looking forward to your issues,

Yoursfaithfully,

Sr. Manager - Training

Punjab National Bank  
Zonal Training Centre  
333, Lalne Town, Block-A  
Calcutta-700089.

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The Editor,  
RBI Legal News and Views,  
Reserve Bank of India,  
Legal Department,  
Central Office, 23rd Floor,  
Shahid Bhagat Singh Road,  
Mumbai-400001.

Dear Sir,

I would like to subscribe to the said Qly. magazine, if the facility is available, for the banker. I will be grateful if you include my name in the mailing list of the journal.

Thanking you,

Yours sincerely,

Sanjib Aich,  
Baranilpur Bazar,  
Burdwan-713103.  
W.B.

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Respected Sir,

As we are newly set-up urban bank in Karad city, Dist. Satara (Maharashtra), we have to make our knowledge up-date in day-to-day working especially in Banking, Agriculture, Rural development, New techniques used in Banking etc. etc. Also, we have decided to set-up a library for staff use.

Hence, it is our request to send us details regarding your publications as well as magazine, at the

earliest.

We hope, you will help in the matter at the earliest.

Awaiting your reply.

Thanking you.

Yoursfaithfully,

Manager.

Koyana Sahakari Bank Ltd.  
"Surya Complex", 233 Shanivar Peth,  
Datt Chowk, Karad-415110 (Satara).

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Dear Sir,

I have had an occasion to go through the contents of the Jan-Mar 99 issue of your quarterly publication "RBI Legal News and Views" and sincerely congratulate you and your team members for bringing out such a valuable publication. Also I note that you are good enough to include in your mailing list the names of those who are desirous of getting copy of your esteemed unpriced publication. I request you to be kind enough to include my name in your mailing list so that I could regularly update my knowledge base.

Thank you for your time

Yoursfaithfully,

(V.V.Valsalan)

V.V. Valsalan  
State Bank of Travancore,  
Foreign Exchange Department,  
P.B. No. 3639, Joy's Building,  
M.G. Road, Ernakulum,  
Kerala State-682035.

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Dear Deshpande,

I have been thinking of writing to you for along time-to congratulate you on the wonderful issues of 'RBI News and Views'. But somehow couldn't do it due to no reason.

The articles being published are really of very good quality and are very educative too! You and all your colleagues deserve rich kudos for taking our magazine to new heights-keep it up!

It gives me great pleasure and I do feel, proud too when I read each new issue, which is always better than the earlier one.

Here is wishing you all the best! I do hope you will invite your old L.D. Colleagues sometime to the department.

With Regards.

Yours sincerely,

K.S. Shere

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Respected Sir,

I have been fortunate to see some of the past numbers of your above esteemed House Journal and it has enriched me in my efforts to keep abreast of the latest developments on legal front as far as central banking is concerned and banking in general. The journal is informative, educative and precisely of topical interest keeping in view transitory mode in which banking in India is at present.

I shall feel grateful if you will kindly arrange to put my name on the mailing list of your above House Journal.

Thanking You.

Yoursfaithfully,

(Arun Phatak)

General Manager (Inspection)

Arun Phatak, M.Com., LL.B., CAIIB,  
A-7, Giridarshan, 3rd Floor,  
R.H. Bhojraj Road, Mulund (West),  
Mumbai-400080.

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Hello Mr. Deshpande,

This is to inform you that I have now home e-mail address. The shorter version is:  
[pyp@vsnl.com](mailto:pyp@vsnl.com)

Recd. the latest issue of RBI Legal News and Views a couple of days ago and was impressed by the quality of articles. I will write about it separately.

Do you get the issues of Chartered Secretary? The Sept. 99 issue contains my article titled: "Nomination of Shares and Debentures-A Boon or Banel?". You may like to see it. You will find

it different from the articles on this subject, referred in the BIBLIOGRAPHY Section of your latest issue. In my opinion, nomination of shares was not quite necessary, where they are held by 2 or 3 persons jointly. Besides, shares change hands frequently and extension of nomination to them would cause a greater headache to companies.

Best Regards,

P. Y. Padhye

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Dear Shri Deshpande,

I am delighted to go through the 'RBI Legal News And Views' which is highly informative and useful. I am impressed with the quality and range of articles. It is appreciable that most of the articles are from the staff.

I would make only one suggestion. Please consider taking up some of the topical and relevant issues confronting us today.

Congratulations to the Editorial Team.

With kind regards,

Yours sincerely,

V. Gopalan

Economist Editor, FOCUS

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Shri N.V. Deshpande  
Editor-in-Chief,  
RBI, Legal News and Views,  
Legal Department,  
23rd Floor, Central Office,  
Reserve Bank of India,  
Shahid Bhagat Sing Road,  
Mumbai-400001.

Dear Sir,

I, personally as well as on behalf of IIBI, am thankful to you for enrolling my name in the mailing list of your prestigious and informative publication, viz., RBI Legal News and Views and also forwarding it regularly for the benefit of myself as well as the organisation where I am working.

I shall be extremely thankful if RBI Legal News and Views may kindly be dispatched at our Northern Zonal Office at New Delhi instead of Western Zonal Office at Mumbai due to my

transfer.

Yoursfaithfully,

Desh Deepak  
Asst. Gen. Manager (Law)

Industrial Investment  
Bank of India Ltd.  
Northern Zonal Office,  
Kasturba Gandhi Marg,  
New Delhi 110001.

**Ed. Note:** This Journal is not for sale. The names of readers have been included in the mailing list as requested.